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8.	Hindustan Petroleum Corporation Limited
9.	HMT Limited
10.	Indian Oil Corporation Limited
11.	Indian Tourism Development Corporation Limited
12.	IRCON International Limited
13.	Madras Fertilizers Limited
14.	Mangalore Refinery and Petrochemicals Limited
15.	MMTC Limited
16.	National Aluminium Company Limited
17.	National Fertilizers Limited
18.	Neyveli Lignite Corporation Limited
19.	Oil & Natural Gas Corporation Limited
20.	Rashtriya Chemicals and Fertilizers Limited
21.	Rural Electrification Corporation Limited
22.	SJVN Limited
23.	State Trading Corporation of India Limited
24.	Steel Authority of India Limited
25.	KIOCL Limited

**Setting up of computer centres in Panchayats**

724. SHRI TARIQ ANWAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that Government is planning to set up computer centres in the Panchayats;

(b) if so, the details thereof; and

(c) how it will be helpful to the villagers?

THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): (a) to (c) With the objective of introducing e-governance in Panchayats, Ministry of Panchayati Raj has developed e-panchayat Mission Mode Project (MMP) which would, using Information Technology, provide a host of services such as Decentralized Databases & Planning, Budgeting & Accounting, Implementation & Monitoring of Central and State Schemes, Citizen-centric Services, Computer based on-line Self-learning Medium for the Panchayat functionaries etc. This would bring efficiency and transparency in functioning of the Panchayats and induce mass ICT culture.

Provision of computing infrastructure is required for implementation of e-Panchayat MMP. As per information available with this Ministry, some computing facilities already exist in over 50,000 Gram Panchayats (GPs). In respect of the GPs having insufficient or no computing facility, States have been advised to use funds available under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Capacity Building Component of Backward Region Grant Fund (BRGF) and Thirteenth Finance Commission grants, in addition to their own resources.

#### **Implementation of uniform Panchayati Raj system**

725. SHRI RUDRA NARAYAN PANY: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether there is any plan under consideration of Government to Implement uniform Panchayati Raj System in the whole country;

(b) if so, the details thereof;

(c) whether the development blocks are likely to be restructured; and

(d) if so, the manner in which such restructuring would be done and by when the same would be done?

THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): (a) No, Sir.

(b) Question doesnot arise.

(c) and (d) Restructuring of developmental blocks falls within the domain of State Govts/UTs.